

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
SUPPLEMENTARY CAUSE LIST (II) DATED **30.07.2026** (THURSDAY)
CHENNAI BENCH (**HYBRID MODE**)
02.00 PM

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In the Court of Hon'ble Mr. Justice N Seshasayee, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note: No Mention will be permitted without prior consent of the other side.

After the matter listed at 02.00 pm, the regular Cause list will continue.

For Orders

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	IA No. 1048/2026 (For Substitution) in Comp App (AT) (CH) (Ins) No. 242/2025 For Stay IA No. 680/2025	State Bank of India & 2 Ors. Vs S Palaniappan, Erstwhile Liquidator of Nathella Sampath Jewelry Pvt Ltd	Mr. Edward James	Mr. R Vidhya Shankar

Copy to:

By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in